

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-272(PB)/2017**

**IN THE MATTER OF:**

Central Bank of India .... Applicant/Petitioner  
Vs.  
Moser Baer Solar Limited .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 14.09.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
Hon'ble President

**Ms. Deepa Krishan**  
Hon'ble Member (T)

For the Petitioner/Applicant : Ms. Abu Reema K. , Advocate  
Mrs. Swarhima Singh, Law Officer,  
Central Bank of India

For the Respondent : Ms. Maneesha Dhir, Ms. Varsha Banerjee,  
Mr. Milan Negi, Mr. Kunal Godhwani, Advs.

**ORDER**

Learned Counsel for the respondent requests for a short adjournment.

List the matter on 25<sup>th</sup> September, 2017.

—*Sd/-*—  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

—*Sd/-*—  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**